## W.P.(C) No.13403 of 2015

15. 02.12.2019

In view of the reply to the rejoinder filed by opposite parties 1 & 3, learned counsel for the petitioner requests for time.

This matter to come up on 16.12.2019.

	( K.S. Jhaveri ) Chief Justice
Sp/jm	***************************************
	(K.R. Mohapatra)
	Judge